

[Translation]

**"Construction of Airstrip in Uttar Pradesh"**

5023. SHRI RAM BADAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether his Ministry have accorded permission for the construction of an airstrip in Chamoli district of Uttar Pradesh.

(b) if so, the details thereof;

(c) whether there is any violation of the Forest (Conservation) Act, 1980 in the construction of the said airstrip;

(d) if so, the reasons therefor; and

(e) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS ( SHRI KAMAL NATH): (a) No proposal for construction of Airstrip in Chamoli district has been received from Uttar Pradesh State Government under the Forest (Conservation) Act, 1980.

(b) to (e) Do not arise.

**Technical Training Board**

5024. SHRI GAYA PRASAD KORI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Apprenticeship Training Board functioning in the country for imparting Apprenticeship Training to the engineering graduates Diploma holders and the locations thereof;

(b) the total number of candidates applied for technical training during 1991-

92 in Apprenticeship Training Board, (Northern region) Kanpur, and

(c) the number of candidates who have not got the opportunity of training alongwith the reasons therefor?

THE DEPUTY MINISTER (DEPARTMENT OF EDUCATION AND DEPARTMENT CULTURE) IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELHJA): (a) There are four Boards of Apprenticeship/practical Training located at Kanpur, Calcutta, Bombay and Madras, which are regulating and controlling apprenticeship training of graduates/Diploma holders.

(b) and (c) 9522 candidates applied for training during 1991-92 in the Board of Apprenticeship Training, Kanpur and all the candidates were sponsored during the year.

[English]

**Express Train From Madras To Tiruvannamalai**

5025. SHRI M. KRISHNASWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether most of the District Headquarters are linked to the respective State Capital by Express trains; and

(b) if so, the steps being taken to introduce an Express train between Madras City and Tiruvannamalai in Southern Railway to extend this facility to Tiruvannamalai?

THE MINISTER OF RAILWAYS ( SHRI C.K. JAFFER SHARIEF): (a) Railways, do not plan express services to connect district headquarters with State Capitals as

such. However, a large number of districts do get connected with the State Capital by fast services.

(b) Introduction of an express train between Madras and Tiruvannamalai via Villupuram is not justified because the rail route is longer, slower, and costlier as compared to the direct bus services.

#### **Milk and Milk Products Order**

5026. SHRIMADANLALKHURANA:  
SHRISANAT KUMAR MANDAL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to withdraw the Milk and Milk Products Order in Delhi;

(b) if so, the reasons therefor; and

(c) the effect it will have on the availability of milk during summer months?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) to (c). Under the provisions of the Milk and Milk product Order, 1992 the Controller had issued the Delhi (Milk and Milk Product) Control Order, 1993 on 1.1.1993 prohibiting the use of milk for manufacture of whole milk powder, skim milk powder, dairy whitener, infant milk food and condensed milk (Sweetened and unsweetened) and export of milk from Delhi. The Order has ceased to operate on 1.2.1993. The question of its withdrawal therefore, does not arise.

[*Translation*]

#### **Shivlinga Found In Excavation In Bihar**

5027. SHRIKAMLAMISHRAMADHUKAR:  
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a 'Shivlinga' has been found while digging a canal near Keseria in Eastern Champaran of Bihar;

(b) whether ASI has conducted any study about the periodisation of the above shivlinga;

(c) if so, the outcome thereof; and

(d) the steps proposed to be taken for installing this shivlinga?

THE DEPUTY MINISTER : (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) Yes, Sir.

(b) to (d) This Shivlinga is assignable to 10th-11th century A.D. It has already been installed in a modern temple at Keseria built by the local people.

[*English*]

#### **Seminar of Computer Application**

5028. SHRI OHARMANNA MONDAYYA SADUL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a National Seminar on Computer application has been organised by the Educational Technology and Management Academy on 18 and 19 March, 1993, in Delhi; and